

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 136

COMP.APPL/34 (CH)2024
COMP.APPL/ 35 (CH)2024
&
CP/85(CH)2022

IN THE MATTER OF:-

Nitin Kalra

...

Petitioner

Versus

Shalimar Infosolutions Pvt Ltd

...

Respondents

Under Section: Sec. 241(l) Sec.242(4) Sec.244(1)
Rule: Rule 11 of NCLT

Order delivered on 12.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 30.08.2024.

Sd/-

Court Officer

July 12, 2024